

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(Through web-based video conferencing platform)**

**ITEM No.06**  
**C.P.(IB)No.158/BB/2020**

**IN THE MATTER OF:**

M/s. Zambon Co. SPA ... Petitioner  
Vs.  
M/s. Vivimed Labs Ltd. ... Respondent

**Order under Section 9 of IBC, 2016**

**Order delivered on 22.09.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Nikhil  
For the Respondent : Shri Saji P John

**ORDER**

1. Heard Shri Nikhil, learned Counsel appearing for the Petitioner and Shri Saji P John, learned Counsel appearing for the Respondent.
2. At the request of the learned Counsel appearing for the Petitioner, list the case on **14.11.2022**.

-Sd-

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

-Sd-

**(KISHORE VEMULAPALLI)**  
**MEMBER (JUDICIAL)**